

**ANNEXURE-9**

**Shree Sai Smelters India Limited**

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**  
**Category: List of other creditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 21-10-2022**

S.No	Name of creditor	Details of claim received		Details of claim admitted						(Amount in ₹)											
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of any amounts, that may be set-off		Amount of claim not admitted	Amount of claim under verification	Remarks, if any								

